

C.P.6/97 in OA.303/93.

Dt. of Decision : 15-4-97.

A. Prabhakaran

.. Applicant.

Vs

1. Sri R.S.Shaw, Director General of  
Quality Assurance, Dept. of Defence  
Production, Min.of Defence,  
New Delhi-110 001.

2. Sri K.S.Agarwal, Secretary,  
Dept. of Defence Production,  
Min.of Defence, New Delhi-11.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

\*\*\*\*\*

ORDER

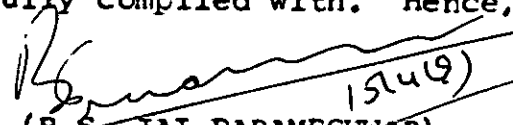
ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the  
applicant and Mr.V.Bhimanna, learned counsel for the respondents.

2. The learned counsel for the respondents today produced  
a letter No.C/85424/AP/DG-A/Adm-6B dated 8-4-97 to state that the  
direction in the OA has been complied with. This letter is taken  
on record. The question in regard to the statement that the fixation

DoP. The learned counsel for the respondents submitted that it is  
only a notional approval as DoP is a nodal agency and that the  
approval will be accorded automatically in view of the judgement  
of this Tribunal.

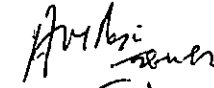
In view of the above, the question has  
been fully complied with. Hence, the CP is closed. No costs.

  
(B.S. JAI PARAMESHWAR)  
MEMBER(JUDL.)

  
(R. RANGARAJAN)  
MEMBER(ADMN.)

Dated : The 15th April 1997.

spr

  
D.R. (J)

..2..

## Copy to:

1. Sri R.S.Shaw, Director General of Quality Assurance,  
Dept. of Defence Production, Min. of Defence,  
New Delhi.
2. Sri K.S.Agarwal, Secretary, Dept. of Defence Production,  
Min. of Defence, New Delhi.
3. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT, Hyderabad.
4. One copy to Mr.V.Bhimanna, Addl.CGSC, CAT, Hyderabad.
5. One copy to D.R(A). CAT, Hyderabad.
6. One duplicate copy.

YLKR

SP/ 7/5/97

Typing

6

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.R. AGARWAL : M(A)

AND

THE HON'BLE SHRI S.S. JAI PARAMESHWAR :  
M(J)

DATED: 15/4/97

ORDER/JUDGEMENT  
R.A/C.P/M.A. No. 6/97

in

D.A. NO. ~~303/93~~ 303/93

INTERIM DIRECTIONS ISSUED  
ALLOWED  
DISPOSED OF WITH DIRECTIONS  
DISMISSED C.P. closed.  
DISMISSED AS WITHDRAWN  
ORDERED/REJECTED  
NO ORDER AS TO COSTS

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकरण  
प्रेषण/DESPATCH  
1-5 MAY 1997  
हैदराबाद ब्याचपीठ  
HYDERABAD BENCH